

Emergent Petition Through Online
In the Court of the Principal District and Sessions Judge, Perambalur.
Dated this the 24 th day of April 2020.

E.Bail.No. 40 /2020

In

Crime.No. 167 /2020 U/s 438 Cr P.C.

S.No	Accused Name and Father's Name	Address	Crime Number	Police Station	Offences	Name of the court	Advocate Name and Enrolment Number
1.	Saravanan(A3) 19/2020 s/o Rajan	Thiruvalluvar Street, Perambalur T.k,& D.t.,	167/2020	Perambalur	Sec 294(b), 506(ii), 392 IPC	District & Sessions Judge Perambalur	K. Prabudevan B.A.B.L., S. Ramesh B.A.B.L., A. Oomadurai B.A.B.L.,

E.Bail.No. 41 /2020

In

Crime.No. 224 /2020 U/s 439 Cr P.C.

S.No	Accused Name and Father's Name	Address	Crime Number	Police Station	Offences	Name of the court	Advocate Name and Enrolment Number
1.	Naveenkumar (A1) 23/2020 s/o Duraisamy	Mariyaman kovil street, Palaiyur, Veppanthattai taluk, Perambalur District.	224/2020	Arumbavoor	Sec 457,380 of IP C	District & Sessions Judge Perambalur	S. Jeevanandham M.A.B.L., K. Prabudevan B.A.B.L.,

E.Bail.No. 42 /2020

In

Crime.No. 724 /2020 U/s 439 Cr P.C.

S.No	Accused Name and Father's Name	Address	Crime Number	Police Station	Offences	Name of the court	Advocate Name and Enrolment Number
1.	Ramesh 34/2020 (A3) s/o Periyasamy	Thiruvalluvar Street, Perambalur - 621212.	724/2020	Perambalur	Sec 4(1) (a) 4(1-A) 4(1) (j) of TNP Act r/w 284 of IPC	In the Court of the District & Sessions Judge, Perambalur	K. Prabudevan B.A.B.L., S. Ramesh B.A.B.L., A. Oomadurai

E.Bail.No. 43 /2020

In

Crime.No. 527 /2020

U/s 438 Cr P.C.

S.No	Accused Name and Father's Name	Address	Crime Number	Police Station	Offences	Name of the court	Advocate Name and Enrolment Number
1.	Sivaperumal aged 51/2020 S/O Kandhasamy	2/5, Samiyar street, A.Mettur, Arumbavur Po., Veppanthattai Tk., Perambalur, Dt., Now at VS Complex, Near APPA Mess, Perambalur	527/20 20	Kunnam police station	U/S 188, 269, 417, 420, IPC r/w 51 (1), TM Act	Hon'ble Principal District and Sessions Judge, Perambalur	G.KUMARAVELAN B.A.B.L., R.ARPUTHAM B.A.L.L.B.,

E.Bail.No. 44 /2020

In

Crime.No. 122 /2020

U/s 438 Cr P.C.

S.No	Accused Name and Father's Name	Address	Crime Number	Police Station	Offences	Name of the court	Advocate Name and Enrolment Number
1.	Annammal aged 52/2020 w/o Sadaiyan	Adhithiravidar street, Mavilangai village, Veppanthattai Tk., Perambalur Dt.,	122/2020	KaiKalathur police station	U/S 294 (b), 341, 324, 307 & 506(ii) IPC	Hon'ble Principal District and Sessions Judge, Perambalur	K.ANANDAN

Date of Next Hearing: 30.04.2020